

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.3592/2015

this the 17<sup>th</sup> day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)**

S.K.Pattnayak  
S/o Late Dayanidhi Pattnayak  
Aged about 59 years  
R/o B-402, Global CGHS Plot No.GH 75  
Sector-56, Gurgaon, Haryana  
Presently at:- 305, Indraprasta Apartments,  
Anjaneya Nagar, Moosapet, Hyderabad-500018. .... Applicant.

(By Advocate: Shri Siju Thomas for Shri Manoj V.George)

Versus

1. Union of India  
Ministry of Power  
Additional Secretary (Admn.)  
Shram Shakti Bhawan  
Rafi Marg  
New Delhi – 110 001.
2. Central Electricity Authority  
Through Chairperson  
Sewa Bhawan  
R.K.Puram, New Delhi – 110 066. .... Respondents

(By Advocate: Shri Pawan Kumar for Shri U.Srivastava)

**ORDER (ORAL)**

The learned proxy counsel for the applicant submits that the OA has become infructuous. Accordingly, the OA is dismissed as infructuous. No costs.

**(V. Ajay Kumar)  
Member (J)**

